

**Central Administrative Tribunal
Principal Bench**

**CP No.90/2016
In
O.A. 2506/2015**

New Delhi this the 25th day of May, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Amar Chand, Aged 60 years,
S/o Sh. Nanad,
Gateeman (Retired) while working
Under SSE (P.Way) Gurgaon (Delhi Division),
R/o Village & PO Khalilpur, Distt. Gurgaon (Har) ...Petitioner

(By Advocate : Ms. Sonika for Mr. Yogesh Sharma)

Versus

1. Sh. Arun Arora,
Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi. Respondents

(By Advocate : Mr. S.M. Arif)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up both parties agreed that the order of this Tribunal has been complied with. Accordingly, this C.P. is closed. Notice issued to the alleged contemnor is discharged.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

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